

17

CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH
AT HYDERABAD.

..
O.A.No.564 of 1996.

Date: July 1, 1996.

Between:

Sri A.Ramanaiah. .. Applicant.

And

1. The Senior Superintendent of Post Offices, Hyderabad South East Division, Hyderabad.
2. The Director of Postal Services, Andhra Pradesh North Regions, Hyderabad.
3. The Post Master General, Hyderabad Region, Hyderabad.

Respondents.

COUNSEL FOR THE APPLICANT: Sri J.Venugopala Rao.

COUNSEL FOR THE RESPONDENTS:

Senior Standing counsel for respondents.

CORAM:

HON'BLE SHRI JUSTICE M.G.CHAUDHARI, VICE-CHAIRMAN. *h.c.*

HON'BLE SHRI H.RAJENDRA PRASAD, MEMBER (A) *Q.P.*

18
O.A.564/1996.

Date: July 1, 1996.

O R D E R.

(AS PER HON'BLE SHRI JUSTICE M.G.CHAUDHARI, VICE-CHAIRMAN)

The learned counsel for the Applicant on
record, Sri J.Venugopal Rao has filed a ~~pre~~ce~~pi~~ce dated 27-6-1996
seeking withdrawal of the O.A. on instructions of the appli-
cant not to press the same. The request is not opposed.
O.A., is dismissed as withdrawn. No order as to costs.


(H.RAJENDRA PRASAD)
Member (A)


(M.G.CHAUDHARI, J)
Vice-Chairman.

Date: July 1, 1996. Dy.Registrar (Jud1)

Dictated in open Court.

sss.

OA. No. 564/96.

Copy to:-

1. The Senior Superintendent of Post Offices,
Hyderabad South East Division, Hyderabad.
2. The Director of Postal Services, Andhra Pradesh
North Region, Hyderabad.
3. The Post Master General, Hyderabad Region,
Hyderabad.
4. One copy to Sri J. Venugopala Rao, Advocate,
CAT, Hyd.
5. One copy to Sr. Standing Counsel for respondents.
6. One spare copy.

kku.

8/157/96

I COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 15-7-1996

ORDER/JUDGMENT

M.A./R.A/C.A.No.

in
O.A.No. 595/96

T.A.No. _____

564/96

(W.P. _____)

Admitted and Interim Directions
issued.

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm

केन्द्रीय प्रायोगिक अधिकरण
Central Administrative Tribunal
DEPT/-/DESPATCH

15 JUL 1996

हैदराबाद अधिकारी
HYDERABAD BENCH